

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 16th December, 2020

No. LJ(B)53/93/Pt/115 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within East Khasi Hills District with immediate effect and until further order:

Sl. No.	Name of the Officer	Designation
1	Gerald Ford Kharkrang	Horti Development Officer, O/o District Horticulture Officer, Shillong.
2	Kitdorlang Kharpran	Scientific Officer, O/o Research Officer, AICRIP
3	Aimeka Dkhar	Industrial Promotion Officer, O/o General Manager, DCIC
4	Augere B A L Mawlong	Industrial Promotion Officer, O/o General Manager, DCIC
5	Nathaniel Ming Leong Lyngdoh	A.E.E., O/o Asstt. Agriculture Engg. Mech., Shillong
6	Pynshngain Lang Marwein	Asst Research Officer T R T, O/o Directorate of Directorate of Arts and Culture (Mawlai Nongkwar)
7	BalkamRongmithu Sangma	Fishery Officer, O/o Directorate of Fisheries
8	Chinsrang K Sangma	Jr Engineer, O/o Directorate of Fisheries
9	Frankie Cooper Pathaw	Sub Divisional Officer, O/o Director Border Areas
10	Khrawborlang Nongdhar	Junior Engineer, O/o Asstt. Director Border Areas Dev.
11	Khrawkupar Warbah	Labour Inspector, O/o District Labour Office, Shillong
12	Lamshwa Kitbok Nongrum	Labour Inspector, O/o District Labour Office, Shillong
13	Phibakor Nongrum	Junior Cooperative Officer, O/o Asstt. Registrar Coop. Societies, East Khasi Hills District, Shillong.
14	Remark F Kurbah	Junior Cooperative Officer, O/o Asstt. Registrar Coop. Societies, East Khasi Hills District, Shillong.
15	Enboklang Kharkrang	Asst Soil & Water Conservation Officer, O/o Director of Soil & Water Conservation Officer.
16	Omechel Khardewsaw,	Asst Soil & Water Conservation Officer, o/o Divisional Soil & Water Conservation Officer, Territorial Division.
17	Hambert G Momin	Dy. Conservator of Forest, O/o Dy Conservator of Forest (HQ).
18	Hamklet Suchiang	Dy. Conservator of Forest, O/o Dy Conservator of Forest (SF).
19	Maitshaphrang Nongbet	Labour Inspector, O/o District Labour Office, Shillong.
20	Medon Samlem Dkhar	Labour Inspector, O/o District Labour Office, Shillong.
21	Kerborlang Synrem	Asst Soil & Water Conservation Officer, O/o Divisional Soil & Water Conservation Officer (Territorial) Division.
22	Marcel Kharbani	Asst Soil & Water Conservation Officer, O/o Divisional Soil & Water Conservation Officer (Territorial) Division.
23	Gracioustar Wahlang	Sub Inspector of Statistics, O/o BDO, Myllem.
24.	Baiano Mawroh	Sub Inspector of Statistics, O/o BDO, Mawryngkneng.

25	Sharaisuklang Kharmawlong	Research Officer, O/o Directorate of Agriculture.
26	Pynkhambor Nongdhar	A.E.E., O/o Directorate of Agriculture.
27	Gary James Nongrum	State Organiser, O/o Director of School Education & Literacy.
28	Bisharlang Khyriem	Jr. Informatics Officer, O/o Director Educational Research & Training.



(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No. LJ(B)53/93/Pt/115 -A,

Dated Shillong, the 16th December, 2020

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/8, dated 10th December, 2020.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.



Under Secretary to the Govt. of Meghalaya,
Law (B) Department.